

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

Original Application No.290/00244/2019

Jodhpur, this the 27th September, 2019

CORAM

Hon'ble Smt Hina P. Shah, Judicial Member

1. Kamlesh Kumawat S/o Shri Ashok Ji Kumawat, aged above 40 years, presently working as Casual Peon (MTS) O/o Pr. CIT, Aayakar Bhawan, Sub City Centre, Savina, Udaipur.
2. Sonu Chouhan S/o Shri Girdhari Lal Ji, aged above 32 years, presently working as Casual Peon, (MTS), O/o Pr. CIT, Aaykar Bhawan, Sub City Center, Savina, Udaipur.
3. Vijay Singh Chauhan S/o Late Shri Hari Singh Chauhan, aged above 40 years, presently working as Causal Peon, (MTS), O/o Addl. CIT, Range-1, Aayakar Bhawan, Sub City Center, Savina, Udaipur.
4. Hira Lal Dangi S/o Shri Mithu Lal Dangi, aged above 26 years, presently working as Causal Peon (MTS), O/o Addl. CIT, Range-1, Aayakar Bhawan, Subcity Center, Savina, Udaipur.
5. Narbada Shankar Menariya S/o Shri Kalu Lal Menariya, aged above 50 years, presently working as Casual Peon (MTS), O/o A.O. (DDO) (MTS), O/o Addl. CIT, Range-1, Aayakar Bhawan, Subcity Center, Savina, Udaipur.
6. Gopal Dangi S/o Shri Ganesh Lal Dangi, aged above 28 years, presently working as Casual Peon (MTS), O/o ACIT, Circle-1, Aayakar Bhawan, Subcity Center, Savina, Udaipur.
7. Kuldeep Singh S/o Late Shri Hari Singh Chauhan, aged above 42 years, presently working as Casual Peon (MTS), O/o ITO, Ward-1(3), Aayakar Bhawan, Subcity Center, Savina, Udaipur.

8. Nagraj Meena S/o Shri Kanji Meena, aged above 45 years, presently working as Casual Peon (MTS), O/o ITO, Ward-1(4), Aayakar Bhawan, Subcity Center, Savina, Udaipur.
9. Kishan Lal Dangi S/o Shri Udai Lal Dangi, aged above 32 years, presently working as Casual Peon (MTS), O/o Addl. CIT, Range-2, Aayakar Bhawan, Subcity Center, Savina, Udaipur.
10. Kishan Lal Meghwal S/o Shri Roop lal Meghwal, aged above 33 years, presently working as Casual Peon (MTS), O/o ACIT, Circle-2, Aayakar Bhawan, Subcity Center, Savina, Udaipur.
11. Narendra Bhatnagar S/o Shri Ashok Bhatnagar, aged above 33 years, presently working as Casual Peon, (MTS), O/o ITO Ward-2(1), Aayakar Bhawan, Subcity Center, Savina, Udaipur.
12. Sunil Sukhwal S/o Late Shri Rajkumar Sukhwal, aged above 31 years, presently working as Casual Peon (MTS), O/o ITO Ward-2(2), Aayakar Bhawan, Subcity Center, Savina, Udaipur.
13. Vardi Chand Dangi S/o Shri Jaganath Dangi, aged above 45 years, presently working as Casual Peon (MTS), O/o TRO, Aayakar Bhawan, Subcity Center, Udaipur.
14. Yogesh Meena S/o Shri Omprakash Meena, aged above 43 years, presently working as Casual Peon, (MTS), O/o TRO, Aayakar Bhawan, Subcity Center, Savina, Udaipur.
15. Sashikala Garui D/o Shri Babu Garu, aged above 44 years, presently working as Casual Peon, (MTS), O/o TRO, Aayakar Bhawan, Subcity Center, Savina, Udaipur.
16. Sohan Lal S/o Shri Nathu Lal Dangi, aged above 31 years, presently working as Casual Peon (MTS), O/o CCIT, Aayakar Bhawan, Subcity Center, Savina, Udaipur.

17. Niranjan Nath S/o Late Shri Dungar Nath, aged above 37 years, presently working as Casual Peon (MTS), O/o CCIT, Aayakar Bhawan, Subcity Center, Savina, Udaipur.
18. Vinod Kumar Chouhan S/o Shri Chotu Lal Chouhan, aged above 46 years, presently working as Casual Peon (MTS), O/o CCIT, Aayakar Bhawan, Subcity Center, Savina, Udaipur.
19. Sohan Lal Meena S/o Shri Ram Lal Meena, aged above 31 years, presently working as Casual Cook, (MTS), O/o IT Guest House, H.M. Sector-11, Udaipur.
20. Ambalal Gameti S/o Shri Laluram Gameti, aged above 38 years, presently working as Casual Cook (MTS), O/o IT Guest House, H.M. Sector-11, Udaipur.
21. Dinesh Harijjan S/o Shri Gamera Ji Harijan, aged above 52 years, Presently working as Casual Sweeper, (MTS), O/o IT Guest House, H.M. Sector-11, Udaipur.
22. Rugesh Dangi S/o Shri Nathu Dangi, aged above 32 years, presently working as Casual Peon (MTS), O/o CIT (A), Aayakar Bhawan, Subcity Center, Savina, Udaipur.
23. Manish Rawat S/o Shri Dau lal Rawat, aged above 37 years, presently working as Casual Computer Operator, (MTS), O/o Pr. CIT, Aayakar Bhawan, Subcity Center, Savina, Udaipur.
24. Narendra Purbia S/o Late Shri Himmat Lal Purbia, aged above 38 years, presently working as Casual Computer Operator (MTS), O/o Pr. CIT, Aaykar Bhawan, Subcity Center, Savina, Udaipur.
25. Mahesh Chandra Kulambi S/o Shri Ram Chandra Kulambi, aged above 37 years, presently working as Casual Computer Operator (MTS) O/o A.O. (DDO) Addl. CIT Range-1, Aayakar Bhawan, Subcity Center, Savina, Udaipur.

26. Bhunveshwar Paneri S/o Late Shri Onkarnath Paneri, aged above 43 years, presently working as Casual Computer Operator (MTS), O/o ITO, Ward-1(1), Sevottam, Aayakar Bhawan, Subcity Center, Savina, Udaipur.
27. Pankaj Joshi S/o Shri Kaluram Joshi, aged above 38 years, presently working as Casual Computer Operator (MTS) O/o ITO, Ward-1(1), Aayakar Bhawan, Subcity Center, Savina, Udaipur.
28. Jai Singh Sarangdevot S/o Shri Nirbhay Singh Sarangdevot, aged above 36 years, presently working as Casual Computer Operator (MTS), O/o ITO, Ward-1(4), Aayakar Bhawan, Subcity Center, Savina, Udaipur.
29. Manish Sanadhya S/o Shri Shiv Prakash Sanadhya, aged above 37 years, presently working as Casual Computer Operator (MTS), O/o ITO, Ward-1(2), Aayakar Bhawan, Subcity Center, Savina, Udaipur.
30. Prashant Singh Ranawat S/o Shri Mahipal Singh Ranawat, aged above 37 years, presently working as Casual Computer Operator (MTS), O/o Addl. CIT, Range-2, Aayakar Bhawan, Subcity Center, Savina, Udaipur.
31. Dinesh Jain S/o Shri Shanti Lal Jain, aged above 39 years, presently working as Casual Computer Operator (MTS), O/o ACIT, Circle-2, Aayakar Bhawan, Subcity Center, Savina, Udaipur.
32. Mahesh Nagda S/o Shri Bhanwar Lal Nagda, aged above 37 years, presently working as Casual Computer Operator (MTS), O/o ACIT, Circle-2, Aayakar Bhawan, Subcity Center, Savina, Udaipur.
33. Naresh Menaria S/o Shri Kishan Lal Menaria, aged above 32 years, presently working as Casual Computer Operator (MTS), O/o ACIT, Circle-1, Aayakar Bhawan, Subcity Center, Savina, Udaipur.

34. Ajit Singh Chauhan S/o Shri Kesar Singh Chauhan, aged above 36 years, presently working as Casual Computer Operator (MTS), O/o ITO, Ward-2(2), Aayakar Bhawan, Subcity Center, Savina, Udaipur.
35. Jumme Khan Pathan S/o Late Shri Akbar Khan Pathan, aged above 39 years, presently working as Casual Computer Operator, in the office of CCIT, Aayakar Bhawan, Subcity Center, Savina, Udaipur.
36. Jaswant Singh, S/o Shri Arjun Singh, aged above 39 years, presently working as Casual Computer Operator (MTS), O/o CCIT, Aayakar Bhawan, Subcity Center, Savina, Udaipur.
37. Dharmendra Kumawat S/o Shri Om Kumawat, aged above 39 years, presently working as Casual Computer Operator, (MTS), O/o CCIT, Aayakar Bhawan, Subcity Center, Savina, Udaipur.
38. Manisha Sharma D/o Shri Pushkar Lal Sharma, aged above 41 years, presently working as Casual Computer Operator in the office of CIT (A), Aayakar Bhawan, Subcity Center, Savina, Udaipur.
39. Padmesh Sharma S/o Shri Hari Shankar Sharma, aged above 36 years, presently working as Casual Computer Operator, (MTS), O/o Income Tax Office, Ward-2, Chittorgarh.
40. Pushker Choudhary S/o Shri Nand Ram Choudhary, aged above 39 years, presently working as Casual Computer Operator, in the office of, Income Tax Office, Ward-3, Chittorgarh.
41. Tilkesh Soni S/o Shri Prahlad Kumar Soni, aged above 31 years, presently working as Casual Computer Operator (MTS), O/o Income Tax Office, Ward-1, Chittorgarh.
42. Geeta Bai, W/o Shri kalian Lal Goran, aged above 58 years, presently working as Casual Sweeper, (MTS), O/o Addl. Commissioner of Income Tax, Chittorgarh.

43. Ram Sagar Meena S/o Shri Sukpal Meena, aged above 34 years, presently working as Casual Peon, (MTS), O/o Addl. Commissioner of Income Tax, Chittorgarh.
44. Amba Lal Meena S/o Hajari Lal Meena, aged above 40 years, presently working as Casual Peon (MTS), O/o Income Tax Office, Rajsamand.
45. Vikram Arya son of Sh. Bhanwar Lal, aged about 36 years, presently working as Casual Peon (MTS), O/o Income Tax Office, Rajsamand.
46. Prakash Harisan son of Sh. Kishan Lal Harisan, aged about 36 years, presently working as Casual Peon (MTS), O/o Income Tax Office, Rajsamand.

Address for correspondence:

C/o Kamlesh Kumawat S/o Sh. Ashok Ji Kumawat, R/o-2 TA 41,
Hiran Magri Sec-5, Udaipur.

.....Applicants

By Advocate : Mr A.K. Kaushik.

Versus

1. Union of India through Secretary to Govt. of India, Ministry of Finance, Department of Revenue, North Block, New Delhi-110001.
2. Principal Chief Commissioner of Income Tax, C R Building, Statute Circle, B D Road, Jaipur 302001.
3. Chief Commissioner of Income Tax, Paota C Road, Jodhpur-342001.

.....Respondents

By Advocate : Mr Sunil Bhandari.

ORDER (Oral)

Per Smt. Hina P. Shah

The present OA has been filed by the applicant(s) under Section 19 of the Administrative Tribunals Act, 1985 seeking direction on the respondents to consider their candidature for conferment of grant of temporary status from the date they have completed requisite period of service by applying ratio of judgments referred to by them, for all purposes.

2. Today, when the matter was taken up for admission-hearing, at the outset Mr A.K. Kaushik, learned counsel for the applicant submits that applicants would be satisfied if respondents are directed to treat the present OA as their representation and dispose such representation in a time-bound manner taking into consideration the judgment of CAT Jaipur Bench dated 23.08.2019 passed in OA No. 489/2019 wherein coordinate Bench of this Tribunal at Jaipur in similar case directed the respondents to treat the OA of applicants therein as representation and pass a reasoned speaking order over same while keeping in view the judgment dated 26.07.2012 rendered by the Hyderabad Bench of the Tribunal in OA No. 613/2011.

3. Mr Sunil Bhandari put his appearance on behalf of respondents today and submitted that he does not wish to file reply. He further submits that the respondents have no objection if present OA is disposed of with the direction to the respondents

to not only consider the judgment of CAT Hyderabad Bench referred to by learned counsel for the applicant but also other relevant Hon'ble Supreme Court judgments on the subject matter while passing the reasoned and speaking order on the representation of the applicants.

4. In view of limited prayer made by the applicants, without going into merits of the case, Respondents are directed to treat the present OA as applicants' representation and pass a reasoned and speaking order on the same as per law keeping in mind judgment dated 26.07.2012 rendered by CAT Hyderabad Bench in OA No. 613/2011 as well as other relevant Hon'ble Supreme Court judgments, if any, on the subject matter within 02 months from the date of receipt of a copy of this order. It is further directed that respondents shall afford the applicants an opportunity of hearing before making any decision on such representation.

5. In terms of above directions, OA is disposed of with no order as to costs.

[Hina P. Shah]
Judicial Member

Ss/-